

**DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF NCT OF DELHI
(PARLIAMENT CELL)**

**Room No.38, Punarvas Bhawan,
I.P. Estate, New Delhi-110002**

No. F/PC/AQC-121/D- 110


dated: 03.8.2018

To,

The Dy. Secretary (Question Cell)
Delhi Legislative Assembly, Delhi-54

Subject:- Providing reply in r/o Un-Starred question no. 121 dated
07/08/2018.

Please find enclosed herewith **100 copies** of reply of Un-Starred question no. 121 raised by Sh. Sukhbir Singh Dalal , MLA, duly approved by the Competent Authority.


Deputy. Director(PC)
Phone No. 23378559

Copy to:-

Director(DPI) along with **150 copies**.

दिल्ली शहरी आश्रय सुधार बोर्ड
राष्ट्रीय राजधानी क्षेत्र दिल्ली
पुनर्वास भवन आई.पी.इस्टेट नई दिल्ली-2

अतारांकित प्रश्न संख्या: 121

दिनांक: 07-08-2018

प्रश्नकर्ता का नाम: श्री सुखवीर सिंह दलाल

प्रश्न	उत्तर
(क) मुंडका विधानसभा क्षेत्र के लिए डीयूएसआईबी को कितनी धनराशि जारी की गई है और उसमें से कितनी व्यय हुई है, और	(क) दिल्ली सरकार द्वारा विधानसभा के नाम पर फण्ड जारी नहीं किया जाता है। दिल्ली सरकार द्वारा डूसिब को जारी धन राशि से, डूसिब विभिन्न योजनाओं पर कार्य के अनुसार धन राशि का आवंटन करता है।
(ख) मुंडका विधानसभा क्षेत्र में डीयूएसआईबी की लंबित योजनाओं की सूची उपलब्ध कराए	(ख) लंबित योजनाओं की सूची संलग्न है।

उप निदेशक (संसद कक्ष)

उप सचिव (प्र.शाखा) दिल्ली विधानसभा, दिल्ली सरकार

List of pending works in Mundka Assembly Consititency (08)

S.No	Name of work	Estt. Cost (In Lacs)	Present Status
GIA			
1	C/o boundary wall for protection of vacant land proposed for H.S.S at Block-M, PH-II, Savda Ghewra site No.1.	30.00	In process of approval
2	C/o boundary wall for protection of vacant land proposed for H.S.S at Block-M, PH-II, Savda Ghewra site No.2.	32.00	In process of approval
3	C/o boundary wall for protection of vacant land proposed for Primary School at Block-L, PH-II, Savda Ghewra.	20.00	In process of approval
4	C/o boundary wall for protection of vacant land proposed for H.S.C at Block-N, PH-II, Savda Ghewra.	25.00	In process of approval
5	C/o boundary wall for protection of vacant land proposed for Primary School at Block-N, PH-II, Savda Ghewra.	18.00	In process of approval
6	C/o boundary wall for protection of vacant land proposed for Hospital at Block-A, PH-III, Savda Ghewra.	32.00	In process of approval
7	C/o boundary wall for protection of vacant land proposed Housing at Block-L, PH-II, Savda Ghewra.	23.00	In process of approval
8	Providng MS Gate at various locations of various housing pockets Ph-I and Ph-II Savda Ghewra	15.00	In process of approval
9	Renovation and additional work of site office Ph-III Savda Ghewra	20.00	In process of approval
Total		215.00	
BVK			
1	Special repair/Renovation and A/R & M/O of C/Hall at Block-K, Savda Ghewra Ph-I	20.00	In process of approval
2	A/R M/O, S/R and addition alteration for C/Hall at L-Block, Ph-II	25.00	In process of approval
3	A/R M/O, S/R of BVK at L-Block, Ph-II Savda Ghewra	5.00	In process of approval
Total		50.00	
NULM			
1	C/o Double storey Night Shelter for Urban Homeless at Near Railway Station at Nangloi Ph-II	315.00	T.S. Under process of checking.
Total		315.00	


 31/11/18
 Executive Engineer C-2